## GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:402 ANSWERED ON:31.07.2009 ELECTRIFICATION OF BPL HOUSEHOLDS Hegde Shri Anant Kumar;Singh Shri Jagada Nand

## Will the Minister of POWER be pleased to state:

- (a) the number of Below Poverty Line households provided electricity under the Rajiv Gandhi Grameen Vidyutikaran Yojana in the country during each of the last three years and the current year, State-wise;
- (b) whether the targets set in this regard have been achieved during the above period; and
- (c) if so, the details thereof and if not, the reasons therefor, State-wise?

## **Answer**

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT** 

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 402 TO BE ANSWERED IN THE LOK SABHA ON 31.07.2009 REGARDING ELECTRIFICATION OF BPL HOUSEHOLDS.

- (a) : State-wise & Year-wise achievement of providing electricity connections to Below Poverty Line (BPL) households under Rajeev Gandhi Grameen Vidyutikaran Yojana (RGGVY) for the last three years and current year (upto 15.07.2009) is at Annex.
- (b): No, Madam.
- (c): The targets for BPL Household under RGGVY projects are running behind the schedule due to various reasons as given below:
- # The electrification of BPL households follows after electrification of un-electrified villages and therefore will gain momentum, after the access of electricity is provided to village or the rural electric distribution backbone is created. The electrification of un-electrified villages itself got delayed due to following reasons:
- # Detailed Project Reports (DPRs) from some states were received late.
- # Delay in forest clearance for execution of the Projects in some states.
- # Land acquisition for 33/11 KV sub-stations was unduly delayed by the States.
- $\hbox{\# Limited number of qualified agencies available for execution of turnkey contracts}.$
- # Shortage of material and high prices.
- # The road permit and issue of way bills by few states caused late execution of projects.
- # Very poor upstream rural electricity infrastructure in some states.
- # Delay in finalization of BPL lists by some states.
- # Difficult terrain in some states.
- # Law & order problem including Maoist Violence in some states.
- # The BPL household electrification requires support of distribution utilities in terms of availability of BPL lists and formalities to be completed for providing connections, which are under respective State Governments. In few States the support from such distribution utilities is not forthcoming.
- In spite of all these constraints, electrification of 63040 un- electrified villages has already been completed and free electricity

connection to 6357913 BPL households has been provided as on 15.7.2009, which will now gain momentum during this year.	